## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015 IA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES:

M/s. Telemax Links India Pvt. Ltd.

V/s.

M/s. Syslogic Mobitech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

OI. Nagesh P. Adv. Zadrocate

Rishi sood Adv. Jarrenthoner

Protap Nimbaltan Adv.

52. Adv. G. J. Srivastara Jachrocate

Bor Re.

## **ORDER**

CA No. 118 of 2016

<u>In</u>

## T.C.P. No. 26/397-398/CLB/MB/MAH/2015

- 1. Ld. Advocate Mr. Nagesh P., Rishi Sood, Pratap Nimbalkar for the Petitioner and Ld. Advocate G. J. Srivastava for the Respondents are present.
- 2. Heard C.A. 118/16. Reasoned Order shall be pronounced.
- 3. C.P. No. 26/15 along with C.A. 93/2015 now enlisted for hearing by consent on **08.03.2017**.

Sd/-M. K. SHRAWAT Member (Judicial)

Dated: 17th January, 2017